

44

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

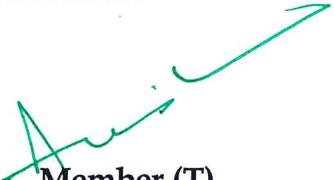
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

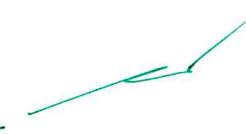
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.152/BB/17	-	For objections	Under section 9 of IB	DDB Marketing Services Pvt Ltd Vs Le Ecosystem Technology India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
I	Gagan Deep CM 9886349100	Respondent Corporate Debtor.	Gagan
44	Douva Kumara 9164568920 (POXY COUNSEL)	Petitioner	

**ORDER**

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present. He requested time to file objections. Time extended finally. List it on 07.03.2018.

  
Member (T)

  
Member (J)